



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
18	I.A.(Civil)/3397/2022 B/O in WP(C)/5738/2022	SUDHIR DAS Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/5738/2022 WITH LCR	SUDHIR DAS Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 18/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM.]

**RESPECTIVE DIVISION BENCH-II WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Arb.P./20/2021 AT 10:30 AM	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
	WITH			
2	Arb.P./22/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
3	Arb.P./28/2021 AT 10:30 AM	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/7239/2022 B/O	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
61	WP(C)/7272/2022 FIXED	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
62	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
63	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
64	WP(C)/7347/2022 B/O	TULYA CHETIA Versus THE OIL INDIA LIMITED, DULIAJAN AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, OIL
65	WP(C)/7373/2022 B/O	GO 3006M SRI RAM ASRA KHURAL Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	SC, NHAI DY.S.G.I.
66	WP(C)/7380/2022 B/O	DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
67	WP(C)/7388/2022 B/O	MANIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
62	WP(C)/3326/2017 B/O	THE SCHOOL MANAGING COMMITTEE OF 1983 NO. BAHIR SALMARA LP SCHOOL and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
63	WP(C)/5615/2017 B/O	ARIJIT PAUL Versus THE STATE OF ASSAM and 4 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. F ISLAM	SC, HIGHER EDUCATION
64	I.A.(Civil)/3416/2022 B/O in WP(C)/5739/2022	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
	WITH WP(C)/5739/2022	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
ORDERS				
65	WP(C)/6761/2021 FIXED	ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
	WITH WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. Versus THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
67	I.A.(Civil)/3095/2022 FIXED in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	WITH WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT			
47 WP(C)/6086/2022	SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR. P K ROYCHOUDHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC
48 WP(C)/5901/2022	WITH RAKHEB DAIMARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
MOTION			
49 WP(C)/6164/2022 FIXED	RANJAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
50 WP(C)/7367/2022 B/O	BHABIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA	SC, FOREST
51 WP(C)/7376/2022 B/O	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
52 WP(C)/7378/2022 B/O	KALPANA KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BIKASH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
53 WP(C)/7381/2022 B/O	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
54 WP(C)/7382/2022 B/O	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
55 WP(C)/7383/2022 B/O	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

56	WP(C)/7384/2022 B/O	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
57	WP(C)/7389/2022 B/O	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
58	WP(C)/7399/2022 B/O	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	I.A.(CrI.)/442/2022 WITH LCR 6 FILES, FIXED in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
14	WITH CrI.A./216/2022	LAL BHANU Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/506/2022 in CrI.A./216/2022	LAL BHANU Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
15	CRL.A(J)/29/2019 PART-HEARD, WITH LCR FILES, FIXED	ARJUN CHETRY @ RON BAHADUR CHETRY Versus THE STATE OF ASSAM AND ANR.	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
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8)	MR J CHOPRA	21-11-2022	To	25-11-2022
9)	MR. A DUTTA	14-11-2022	To	21-11-2022
10)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
11)	MR. S K SINGH	14-11-2022	To	25-11-2022
12)	MS. M PAUL	15-11-2022	To	18-11-2022
13)	DR. R SARMAH	15-11-2022	To	18-11-2022
14)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
15)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
16)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
17)	MR. J P SHARMA	21-11-2022	To	22-11-2022
18)	MR. M MAHANTA	17-11-2022	To	18-11-2022
19)	MR J SHARMA	21-11-2022	To	20-12-2022
20)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
21)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
22)	MR D C K HAZARIKA	18-11-2022	To	18-11-2022
23)	MR A CHANDRAN	21-11-2022	To	22-11-2022
24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/121/2019 PART-HEARD, BY SLIP	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)
49	WP(C)/530/2021 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM M KATAKY
ORDERS				
50	WP(C)/3661/2022 PART-HEARD, BY SLIP	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
51	WITH WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
52	I.A.(Civil)/3411/2022 WITH WP(C)/6280/2022(D/O), B/O in WP(C)/6280/2022	PABINDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
8)	MR J CHOPRA	21-11-2022	To	25-11-2022
9)	MR. A DUTTA	14-11-2022	To	21-11-2022
10)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
11)	MR. S K SINGH	14-11-2022	To	25-11-2022
12)	MS. M PAUL	15-11-2022	To	18-11-2022
13)	DR. R SARMAH	15-11-2022	To	18-11-2022
14)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
15)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
16)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
17)	MR. J P SHARMA	21-11-2022	To	22-11-2022
18)	MR. M MAHANTA	17-11-2022	To	18-11-2022
19)	MR J SHARMA	21-11-2022	To	20-12-2022
20)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
21)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
22)	MR D C K HAZARIKA	18-11-2022	To	18-11-2022
23)	MR A CHANDRAN	21-11-2022	To	22-11-2022
24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	CRP/116/2022 FIXED	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	MR. S P ROY (r-1,2,3) MS. S KUMARI (r-1,2,3) JYOTISH DAS
	WITH I.A.(Civil)/3334/2022 in CRP/116/2022	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	
52	CRP(IO)/270/2022 FIXED	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH Versus TATA TEA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	
53	CRP(IO)/278/2022 B/O	VIKASH AGARWAL Versus SMTI. MINOTI DEKA NEOG AND 2 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
<u>ADMISSION</u>				
54	CRP/184/2018 FIXED	SHIKHA BARUA AND 2 ORS. Versus RANJIT BARTHAKUR	MS. B CHOUDHURY MR. S SAHU MS. J DAS	MR. R BORPUJARI MS. N BORDOLOI
55	FAO/55/2022 B/O	HEMENDRA BHUYAN AND 2 ORS. Versus BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3418/2022 in FAO/55/2022	HEMENDRA BHUYAN AND 2 ORS. Versus BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./2862/2022 FIXED	MD. SAMSULLAH KHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM

BAIL HEARING

57	AB/3143/2022 FIXED	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
58	SAO/4/2022 FIXED	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	DR G J SHARMA MRS. S ROY MR A KUDDUS
	WITH I.A.(Civil)/3294/2022 in SAO/4/2022	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
<u>ORDERS</u>				
59	I.A.(Civil)/2103/2019 WITH RSA/129/2014(D/O), WITH LCR, FIXED in RSA/62/2018	NALINI KANTA DEKA Versus ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS SMT. SAMA BEGUM (DAU)	MR. A C SARMA	MR. S SHARMA (R- 1,2,3,4,5) MR. S SHARMA (R- 1,2,3,4,5)
	WITH RSA/62/2018	ON THE DEATH OF NALINI DEKA HIS LEGAL HEIR SMT.HEMALATA DEKA AND 4 OTHERS Versus ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS MD. MAKIBUR RAHMAN AND 4 ORS,	MR. A B CHOUDHURY MR. A C SARMA MR. P CHAKRABORTY MR. M K SHARMA MR. M A CHOUDHURY MR. B HALDAR MISS P M AHMED	MR. R J BORDOLOI (R2, R3) MR. M B U AHMED (R1) MR. R ALI (R2, R3) MR. T G BARUAH (R2, R3)
	WITH I.A.(Civil)/212/2019 in RSA/62/2018	MD. IMRAN HUSSAIN AND ANR Versus NALINI DEKA	MR. R J BORDOLOI MR. R ALI MR. T G BARUAH	MR A SARMA
60	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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23)	MR A CHANDRAN	21-11-2022	To	22-11-2022
24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./3062/2022 FIXED	BILAYET HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
ORDERS				
53	RSA/3/2010 FIXED	ON THE DEATH OF ABU AHMED HIS LEGAL HEIRS SAJNA BEGUM (WIFE) AND ORS Versus MOULANA ABDUL WARIS @ RABI and 42 ORS	MR.S SAIKIA MR.P D NAIR MR. D MAZUMDAR MS.R D BHUYAN MR G ALAM	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
54	I.A.(Civil)/3471/2019 FIXED in MACApp./14537/2019 WITH MACApp./14537/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	
55	CRP(IO)/179/2022 FIXED	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR

LEAVE NOTE OF ADVOCATES FOR 18/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022

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16)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
17)	MR. J P SHARMA	21-11-2022	To	22-11-2022
18)	MR. M MAHANTA	17-11-2022	To	18-11-2022
19)	MR J SHARMA	21-11-2022	To	20-12-2022
20)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
21)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
22)	MR D C K HAZARIKA	18-11-2022	To	18-11-2022
23)	MR A CHANDRAN	21-11-2022	To	22-11-2022
24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
72	Bail Appln./2948/2022 BY SLIP	TUPEN MEDHI Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
73	Bail Appln./3077/2022 BY SLIP	RAJA THAKUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ISLAM MR R ISLAM MR S K CHHETRY	PP, ASSAM
74	Bail Appln./3126/2022 B/O	NALUDDIN AND ANR Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
75	Bail Appln./2622/2022 WITH SCANNED COPY OF CD. WITH OFFICE NOTE. FIXED.	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
76	Bail Appln./2649/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
77	Bail Appln./2860/2022 BY SLIP	RAJU THAKUR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
78	Bail Appln./2914/2022 BY SLIP	JABED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
79	Bail Appln./2916/2022 BY SLIP	GOBINDA NATH @ DHANMONI Versus THE STATE OF ASSAM	MR P BHARDWAJ MR. D J BORAH	PP, ASSAM
80	Bail Appln./2923/2022 BY SLIP	RUPAM BORAH Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

81	Bail Appln./2932/2022 BY SLIP	DILDAR AL HASSAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
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BAIL HEARING

82	AB/3146/2022 BY SLIP	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH MR. P RAHMAN	PP, ASSAM
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WITH

83	AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
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WITH

84	Bail Appln./2945/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
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WITH

85	AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
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WITH

86	AB/3213/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
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WITH

87	AB/3258/2022	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
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88	AB/3149/2022 BY SLIP	DR. SARAT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
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89	AB/3150/2022 BY SLIP	AZGAR AHMED AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
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90	AB/3304/2022 BY SLIP	BIKASH DAS Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
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ORDERS

91	I.A.(Civil)/3420/2022 WP(C) 217/2019(D/O), B/O in Review.Pet./67/2022 WITH Review.Pet./67/2022	MOMOTAJ BIBI AND 12 ORS. Versus THE STATE OF ASSAM AND 9 ORS. MOMOTAJ BIBI AND ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. B C DAS MS. R CHOUDHURY MRS. S ROY MR. B C DAS MS. R CHOUDHURY MRS. S ROY	GA, ASSAM SC, HEALTH SC, REVENUE GA, ASSAM SC, REVENUE SC, HEALTH
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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
8)	MR J CHOPRA	21-11-2022	To	25-11-2022
9)	MR. A DUTTA	14-11-2022	To	21-11-2022
10)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
11)	MR. S K SINGH	14-11-2022	To	25-11-2022

12)	MS. M PAUL	15-11-2022	To	18-11-2022
13)	DR. R SARMAH	15-11-2022	To	18-11-2022
14)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
15)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
16)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
17)	MR. J P SHARMA	21-11-2022	To	22-11-2022
18)	MR. M MAHANTA	17-11-2022	To	18-11-2022
19)	MR J SHARMA	21-11-2022	To	20-12-2022
20)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
21)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
22)	MR D C K HAZARIKA	18-11-2022	To	18-11-2022
23)	MR A CHANDRAN	21-11-2022	To	22-11-2022
24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
58	Crl.Pet./1140/2022 FIXED	TILAK SARMA Versus THE STATE OF ASSAM AND ANR.	DR. N DEKA MS. S DAS	PP, ASSAM
<u>ADMISSION</u>				
59	Crl.Pet./928/2019 B/O	GOUTAM KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
<u>BAIL HEARING (BA)</u>				
60	Bail Appln./2096/2022 WITH CASE DIARY, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA	MR. D DAS SR. ADV MR H K NATH MS S DAS MS S SHARMA DILME R.M. MOMIN	SC, NCB
61	Bail Appln./2278/2022 WITH CASE DIARY AND CASE RECORD, FIXED	AKASH YADAV Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
62	Bail Appln./2491/2022 WITH CASE DIARY AND CASE RECORD, FIXED	MD KARIM BADSHA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
63	Bail Appln./2498/2022 FIXED	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
64	Bail Appln./2632/2022 FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
65	Bail Appln./2837/2022 FIXED	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. T N DAS MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM

66	Bail Appln./2870/2022 FIXED	DITIMONI GOGOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
67	Bail Appln./2937/2022 FIXED	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
WITH				
68	Bail Appln./2619/2022	RAHUL AMIN . Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
69	Bail Appln./2700/2022	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
70	Bail Appln./3000/2022 FIXED	MD. AJIJUL RAHMAN @ AZIZUL RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
71	Bail Appln./3076/2022 FIXED	ABDUR REZZAQUE @ ABDUR REZZAK Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM

BAIL HEARING

72	AB/2074/2022 FIXED	MOMINUR ISLAM @ KAWUIA Versus THE STATE OF ASSAM	MR D C NATH M. MONDAL	PP, ASSAM
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ORDERS

73	I.A.(CrI.)/234/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./96/2022 WITH CrI.A./96/2022	ROHIT SINGH Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
		ROHIT SINGH Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,18th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
80	Bail Appln./3091/2022	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
81	WP(C)/5470/2021 PART-HEARD, FIXED AT 2:00 P.M.	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
82	WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
83	WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
84	WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
85	WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
86	WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAJIN	GA, ASSAM ASSTT.S.G.I.
87	WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM

88	WITH WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
89	WITH WP(C)/6544/2021	PANIRAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
90	WITH WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
91	WITH WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
92	WITH WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
93	WITH WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
94	WITH WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
95	WITH WP(C)/253/2022	HIRALAL DEY AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
96	WITH WP(C)/365/2022	KHITISH DAS AND 11 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
97	WITH WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
98	WITH WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
99	WITH WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
100	WITH WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MS. P ADHIKARI MR P H KONWAR	GA, ASSAM
101	WITH WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
102	WITH WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
103	WITH WP(C)/695/2022	ARUN BORA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)

104	WITH WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
105	WITH WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
106	WITH WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
107	WITH WP(C)/1165/2022	XXXX AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
108	WITH WP(C)/1593/2022	MILON BORAH AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
109	WITH WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
110	WITH WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS Versus THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
111	WITH WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
112	WITH WP(C)/2008/2022	MADHAB NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
113	WITH WP(C)/2022/2022	NABIN BORA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
114	WITH WP(C)/2047/2022	MIRA DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
115	WITH WP(C)/2159/2022	CHANDAN RAY AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
116	WITH WP(C)/2302/2022	BHABA BORA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
117	WITH WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
118	WITH WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
119	WITH WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC

120	WITH WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
121	WITH WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
122	WITH WP(C)/3085/2022	INDRA PRASAD SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM
123	WITH WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
124	WITH WP(C)/3558/2022	ATUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
125	WITH WP(C)/3905/2022	BALU RAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
126	WITH WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
127	WITH WP(C)/4786/2022	PRAMILA BASUMATARY AND 10 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. A K DUTTA ASSTT.S.G.I. SC, BTC
128	WITH WP(C)/5042/2022	ABDUS SAMAD AND ANR. Versus THE UNION OF INDIA AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM ASSTT.S.G.I.
129	WITH WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER Versus THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
130	WP(C)/166/2022 FIXED	SURAT JAMAN AND 39 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM MR. K GOGOI (R-1) ASSTT.S.G.I.
<u>BAIL HEARING (BA)</u>				
131	Bail Appln./2814/2022 FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<u>HEARING</u>				
132	WP(C)/5435/2020 FIXED	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	ADDL. A.G., MIZORAM
	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
133	WITH WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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10)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
11)	MR. S K SINGH	14-11-2022	To	25-11-2022
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13)	DR. R SARMAH	15-11-2022	To	18-11-2022
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19)	MR J SHARMA	21-11-2022	To	20-12-2022
20)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
21)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	Crl.Pet./188/2022 B/O	NITYA SUNDER SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. SURAJIT DAS (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR. J ABBAS (R-2) MR S A BARBHUYAN (R-2) MS. P KHATUN PP, ASSAM
42	Crl.Pet./759/2022 WITH LCR 1 FILE, B/O	PRAFULLA BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	MR. J I BORBHUIYA (r-2) MS F BEGUM (r-2) MR. L MOHAN (r-2) MRS. K H CHOUDHURY (r-2) PP, ASSAM
ORDERS				
43	I.A.(Crl.)/301/2021 WITH LCR 4 FILES, FIXED in Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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24)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

26	Review.Pet./168/2022 CAVT. NO.11862/022, WITH WP(C)/6279/2018(D/O), FIXED	PANKAJ BORUAH Versus MRIDUL HAZARIKA AND 16 ORS.	MR. S K TALUKDAR MR. S K TALUKDAR MR. A B T HAQUE	MR. P K DEKA SC, HEALTH FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 21 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	Crl.Rev.P./550/2022 B/O.	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
42	Crl.Pet./1169/2022 B/O	MITALI SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
43	Crl.Pet./1172/2022 B/O.	MOTIUR KHAN @ MATIUR RAHMAN @ BHAITY Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
44	Crl.Pet./1173/2022 B/O.	MINAKSHI HIRA Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MS. P. KASHYAP	
ORDERS				
45	Crl.Rev.P./549/2022 FIXED	BIPLAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
HEARING				
46	Crl.Pet./66/2021 B/O	PRASANNA JIT PATHAK @ PRASANNA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
47	Crl.Rev.P./276/2022 WITH LCR 1 FILE, B/O	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

134 I.A.(Civil)/3363/2022
FIXED, AT 2:00 PM
in WP(C)/4389/2020

M/S N.K. HOTEL
Versus
THE GUWAHATI METROPOLITAN
DEVELOPMENT AUTHORITY AND 10 ORS
A

MR G N SAHEWALLA
MR. P DEKA
MR H K SARMA

SC, GMC
SC, GMC

WITH
WP(C)/4389/2020

GAUTAM LAHKAR AND 2 ORS
Versus
THE GUWAHATI METROPOLITAN
DEVELOPMENT AUTHORITY AND 8 ORS

MR. S BORA
MR. D P MANDAL
MS J RAJKUMARI

MR G N SAHEWALLA (R7)
MD ASLAM
MR D SENAPATI (R7)
MR P NAYAK, SC, GMDA
AND GMC
MR. MANAS J MISRA
MR. A CHETIA (R7)
MS. S. TODI (R7)
MR H K SARMA (R7)
SC, G M D A
SC, GMC

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